

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 64 OF 2015 &
IA NOS. 92, 121 & 131 OF 2015

Dated: 13th February, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

**Western Electricity Supply Company of
Orissa Limited & Ors.
Versus**

.... Appellant (s)

Orissa Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant (s)

:

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent (s)

:

Mr. P.C. Sen
Mr. Rutwik Panda
Ms. Anshu Malik
Mr. Udayan Verma
Mr. Sarvesh Mishra for R.1

Mr. Dushyant Dave, Sr. Adv.
Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley
Ms. Priyanka
Mr. Amir for R.2

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.3

Mr. C.S. Vaidyanatha, Sr. Adv.
Mr. G. Umapathy
Mr. Aditya Singh for R.4

Mr. Deep Rao
Mr. Gautam Chawla for R.5

ORDER

We have heard Mr. Dushyant Dave, learned senior counsel for Respondent No.2 .

List the matter for further hearing on **14.02.2017 at 3.00 p.m.**

(I.J. Kapoor)
Technical Member
pr/mk

(Justice Ranjana P. Desai)
Chairperson